

THE HIGH COURT OF MEGHALAYA SHILLONG

No.HCM.II/03/2013/Pt./

Dated, 9th April, 2021

NOTICE

This is for general information of all concerned that protocols/guidelines/advisories etc., issued by the State/Central Government from time to time, concerning COVID-19 be strictly complied in the High Court premises.

Further, it is mandatory that all persons (officers, staff, lawyers, clerks, police personnel & visitors etc.) entering the High Court premises will be subjected to temperature scanning and should diligently follow these practices at all times:-

1. Wearing mask,
2. Maintaining physical distancing, and;
3. Practicing hand hygiene/washing of hands.

By order


Registrar General

Memo. No.HCM.II/03/2013/Pt./ 1368A

Dated, 9th April, 2021

Copy to:-

1. The Registrar-cum-PPS to Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong for information of His Lordship.
2. The P S to Hon'ble Mr. Justice R. V. More, Judge, High Court of Meghalaya, Shillong for information of His Lordship.
3. The P S to Hon'ble Mr. Justice H.S.Thangkhiew, Judge, High Court of Meghalaya, Shillong for information of His Lordship.
4. The P S to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for information of His Lordship.
5. The P S to the Advocate General of Meghalaya, Shillong.
6. The Registrar (Judicial Service), High Court of Meghalaya, Shillong.
7. The Registrar (Admn.), High Court of Meghalaya, Shillong.
8. The Joint Registrar-cum-OSD to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong.
9. The Joint Registrar, High Court of Meghalaya, Shillong.
10. All Deputy Registrars, High Court of Meghalaya, Shillong.
11. The Chief Librarian, High Court of Meghalaya, Shillong.
12. All Assistant Registrars, High Court of Meghalaya, Shillong.
13. The Security In-charge, High Court of Meghalaya, Shillong.
14. The Executive Engineer, P.W.D (B), Govt. of Meghalaya, Shillong.
15. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
16. The Court Officers, High Court of Meghalaya, Shillong to inform all section heads and Grade-IV Staff for strict compliance of the above.
17. The President/Secretary, Meghalaya High court Bar Association, Shillong.
18. The President/Secretary, Shillong Bar Association, Shillong.
19. The Central Government Counsel, High Court of Meghalaya, Shillong.
20. The Contractor I & II, (Construction of High Court Annexed Building), Shillong.
21. Notice board
22. Office file


Registrar General